

CENTRAL ADMINISTRATIVE TRIBUNAL**JAMMU BENCH, JAMMU****This the 17th day of September, 2020****HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)****HON'BLE MR ANAND MATHUR, MEMBER (A)****OA No.61/794/2020**

Rubeena Ishtiaq, D/o Ishtiaq Ahmad Wani, R/o Village Jakyas Tehsil Chilli Pingal District Doda.

..... Applicant

(By Advocate: Mr. Anil Bhan)

Versus

1. Union Territory of J&K through Principal Secretary to Government, Health and Family Welfare Department.
2. Director, Health Mission National Health Mission, Jammu.
3. Chairman, Selection Committee, National Health Mission District Doda.
4. Chief Medical Officer (Vice Chairman) DHS, Doda under National Health Mission Doda and
5. Neetu Rani D/o Girdhari Lal R/o Bhadroon Block Ghat District Doda.

..... Respondents

(By Advocate: Mr. Rajesh Thappa)

O R D E R (Oral)**Per - Rakesh Sagar Jain, Member (J)**

OA is disposed of with a direction to respondent no.4 to consider the joining report and allow the applicant against the vacant post under rules and subject to the condition that the applicant is holding the educational qualifications in terms of the rules and regulations by passing the reasoned and speaking order within a period of two weeks from the date of receipt of a certified copy of this order with the intimation to the applicant.

OA is accordingly disposed of. No costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

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